

DIVISION BENCH

O-127

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th February, 2021, 10:30
A.M**

Name of the Company	BHUWALKA MERCANTILE LLP Vs. AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances through video conference

For the Operational Creditor

Mr. Abhishek Sikdar, Advocate
Mr. Sumit Biswas, Advocate

For the Corporate Debtor

Ms. Punam Basu, Advocate
Ms. Sonam Basu, Advocate

ORDER

Ld. Counsel for the parties present.

Due to paucity of time, list this matter on 14.04.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**